



## **The West Bengal Cement Control (Repealing) Act, 2022**

Act No. 6 of 2022

**DISCLAIMER:** This document is being furnished to you for your information by PRS Legislative Research (PRS). The contents of this document have been obtained from sources PRS believes to be reliable. These contents have not been independently verified, and PRS makes no representation or warranty as to the accuracy, completeness or correctness. In some cases the Principal Act and/or Amendment Act may not be available. Principal Acts may or may not include subsequent amendments. For authoritative text, please contact the relevant state department concerned or refer to the latest government publication or the gazette notification. Any person using this material should take their own professional and legal advice before acting on any information contained in this document. PRS or any persons connected with it do not accept any liability arising from the use of this document. PRS or any persons connected with it shall not be in any way responsible for any loss, damage, or distress to any person on account of any action taken or not taken on the basis of this document.

**The**  
  
**Kolkata** **Gazette**  
सत्यमेव जयते  
*Extraordinary*  
Published by Authority

VAISAKHA 30]

FRIDAY, MAY 20, 2022

[SAKA 1944

PART III—Acts of the West Bengal Legislature.

**GOVERNMENT OF WEST BENGAL**

**LAW DEPARTMENT**

**Legislative**

**NOTIFICATION**

No. 485-L.—20th May, 2022.—The following Act of the West Bengal Legislature, having been assented to by the Governor, is hereby published for general information:—

**West Bengal Act VI of 2022**

**THE WEST BENGAL CEMENT CONTROL  
(REPEALING) ACT, 2022.**

*[Passed by the West Bengal Legislature.]*

*[Assent of the Governor was first published in the Kolkata Gazette,  
Extraordinary, of the 20th May, 2022.]*

*An Act to repeal the West Bengal Cement Control Act, 1948.*

WHEREAS it is expedient to repeal the West Bengal Cement Control Act, 1948;

West Ben. Act  
XXVI of 1948.

It is hereby enacted in the Seventy-third Year of the Republic of India, by the Legislature of West Bengal, as follows:—

1. (1) This Act may be called the West Bengal Cement Control (Repealing) Act, 2022.

*The West Bengal Cement Control  
(Repealing) Act, 2022.*

*(Section 2.)*

(2) It shall come into force on such date as the State Government may, by notification in the *Official Gazette*, appoint.

Repeal of West  
Ben. Act XXVI of  
1948.

2. The West Bengal Cement Control Act, 1948, is hereby repealed.

By order of the Governor,

PARTHA SARATHI SEN,  
*Secy. to the Govt. of West Bengal,  
Law Department.*